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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA 768/2002

New Delhi, this the 26th day of May, 2003

Hon'ble Sh. Shanker Raju, Member (J)

Ami Lal
S/o Sh. Lekh Ram
Retd. Loco Inspector, N.Rly., Ghaziabad
R/o House No. 400/19, Sarai Nazar Ali
Bhatta, Near Hanuman Mandir,
Ghaziabad - 201 001 (UP).

....Applicant

(By Advocate Sh. K.K.Puri)

V E R S U S

Union of India through

1. The General Manager
Northern Railway
Headquarters Office
Baroda House, New Delhi.

2. The Divisional Railway Manager
Northern Railway
State Entry Road
New Delhi.

....Respondents

(By Advocate Sh. Rajender Khatter)

O R D E R (ORAL)

Shri Shanker Raju,

Heard the counsel for the applicant and respondents.

2. In the light of Railway Board's letter dated 6-3-2002, whereby a decision has been taken to consider wards of medical declassified staff of lower category for compassionate appointment specifying a cut off date. OA is sought to be withdrawn with liberty to assail the same in accordance with law. Accordingly OA is dismissed as withdrawn with above liberty.

S. Raju

(SHANKER RAJU)
MEMBER (J)

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